## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:2517
ANSWERED ON:22.07.2009
ARC RECOMMENDATION TO SPEED UP GOVERNMENT FUNCTIONING
Sharma Shri Jagdish;Singh Shri Rajiv Ranjan (Lalan)

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Reforms Commission in its Fifteenth Report has expressed concern over the slow pace of work by several Government Departments;
- (b) if so, the details of the recommendations made in this regard; and
- (c) the reaction of the Government and the time by which the recommendations are likely to be implemented to speed up the functioning of various Government Departments?

## **Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Parliamentary Affairs(SHRI PRITHVIRAJ CHAVAN)

- (a) & (b) :- Sir, the Administrative Reforms Commission in its 15th Report titled` State and District Administration` which was presented on 29th May 2009 to government, has suggested various measures to improve functioning of State and District Administration. Commission has made recommendations on the following major aspects of State and District administration.
- 1. State Administration
- (i) Restructuring State Governments
- (ii) Refurbishing State Civil Services
- (iii) State Public Service Commission
- 2. District Administration.
- (i) The Institution of District Collector/Deputy Commissioner
- (ii) Functional and Structural Reforms
- 3. Administration of the Union Territories
- 4. Governance Issues in the North-Eastern States
- 5. Managing State Finances.
- (c) : These recommendations made by the Administrative Reforms Commission are being examined by the Government. No time frame for their implementation can be fixed at this stage.